

पलण्ड की रोक-थाम और उपचार के लिये लुगोल्स आयोडीन प्रोलाइड भी प्रयुक्त किये जाते हैं।

†[THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): Amongst the measures adopted are the supply of Iodised salt and Lugols Iodine and administration of Potatiodide. The last named drug is recommended continually for ten days twice a year to the children between ages of 5 and 10 years as a routine prophylactic measure. Lugols Iodine and Proloid are also used for the prevention and treatment of Goitre.]

विकलांग लोगों को रेल से यात्रा के लिये रियायत.

२५६. श्री भगवत नारायण भार्गव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष कितने विकलांग लोगों को रेल से यात्रा के लिये रियायत दी गई ;

(ख) उन्हें कितनी रियायत दी गई ; और

(ग) उन्होंने कितने मीलों का सफर किया और किस दर्जे में किया ?

†[RAILWAY TRAVEL CONCESSION FOR ORTHOPAEDICALLY HANDICAPPED

259. SHRI B. N. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of orthopaedically handicapped persons who were granted railway travel concession during the last year;

(b) how much concession was granted to them; and

(c) the mileage for and the class in which they travelled?]

रेल मंत्रालय में उपमंत्री (श्री शाहनवाज खाँ) : (क) कलेंडर वर्ष १९६१ में दो को।

(ख) विकलांगों के साथ जाने वाले अनुरक्षकों को मुफ्त सफर करने की रियायत दी गयी जबकि विकलांगों से सामान्य किराया लिया गया।

(ग) पहला दर्जा—१०८७ किलोमीटर।
तीसरा दर्जा—२५५७ किलोमीटर।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Two, during the calendar year 1961.

(b) The escorts who accompanied the handicapped persons were allowed to travel free while the normal fares due were paid for by the handicapped persons.

(c) I class—1087 kilometres; III class—2557 kilometres.]

SCHEDULED CASTE OFFICERS IN THE MINISTRY OF IRRIGATION AND POWER

260. SHRI B. K. GAIKWAD: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total number of Class I, Class II and Class III officers serving in his Ministry;

(b) the number of officers belonging to Scheduled Castes serving in Class I, Class II and Class III posts;

(c) whether the percentage fixed for recruitment of persons belonging to Scheduled Castes and Scheduled Tribes has been completed; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) Class I—45, Class II—133, Class III—236.

(b) Class I—Nil, Class II—3, Class III—24.

(c) and (d) Persons belonging to Scheduled Castes and Scheduled Tribes do not as yet constitute the proportion reserved for them in respect of the services referred to above.

This is due to the fact that persons from these classes having the requisite qualifications have not been available in sufficient numbers.

REMOVAL OF EMPLOYEE FROM SERVICE ON HIS ELECTION TO BHAVANAGAR MUNICIPAL BOARD

261. SHRI A. B. VAJPAYEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether any employee on Western Railway has been removed from service consequent upon his election to the Bhavanagar Municipal Board;

(b) if so, whether railway employees are debarred from contesting elections to local bodies;

(c) if the reply to part (b) above be in the negative, the reasons for not granting permission to this employee for contesting the election;

(d) the number of employees who asked for permission to contest elections entrusted to these boards? number of cases in which permission was refused; and

(e) whether any reasons were assigned for refusing the permission?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, one employee.

(b) Yes.

(c) Does not arise.

(d) 13 employees asked for permission to contest elections to local bodies in 1957 and in all the cases permission was refused.

(e) Yes, in some cases.

एक्सप्रेस तार सवा में विलम्ब

२६२. श्री महावीर दास : क्या परिग्रहण तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक एक्सप्रेस तार को कलकत्ता से देहरादून पहुंचने में कभी दो दिन और कभी छः दिन भी लग जाते हैं ;

(ख) कलकत्ता से क्रमशः १२ जून और १४ जून, १९६२ को बुक किये गये एक्सप्रेस तार नं० ४२४ तथा ओ० एम० बी० पी० एच०-३०३-कलकत्ता किन किन तारीखों में सम्बन्धित व्यक्तियों के पास देहरादून में पहुंचे ;

(ग) क्या यह सच है कि सेन्द्रल टेलीग्राफ आफिस, नई दिल्ली से श्री ए० गुप्ता द्वारा २४ मई, १९६२ को ६-३० बजे बुक किया गया एक एक्सप्रेस तार चितरंजन में सम्बन्धित व्यक्ति को चार दिन बाद मिला और यदि नहीं तो सम्बन्धित व्यक्ति के पास वह तार किस दिन पहुंचा ; और

(घ) क्या सरकार ने विलम्ब के कारणों की कोई जांच की है और यदि हां, तो उसका प्रतिवेदन क्या है ?

†[DELAY IN EXPRESS TELEGRAM SERVICE

262. SHRI MAHABIR DASS: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that an Express Telegram sometimes takes two days and sometimes even six days to reach Dehra Dun from Calcutta;

†[] English translation.